

- (c) The Cabinet has on 28.02.2014 approved for financial support of ₹ 434.00 crore to establish of 4 new NIDs at Jorhat (Assam), Bhopal (Madhya Pradesh), Vijayawada (Andhra Pradesh) and Kurukshetra (Haryana).

Import of duty-free chicken legs from USA

329. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Livestock Feed Manufacturers Association is requesting not to import duty-free chicken legs from the USA;
- (b) whether it is also a fact that Association's apprehension appears to be correct as USA prefer chicken breast and discards chicken legs;
- (c) whether any assessment has been made about its impact on Indian poultry sector; and
- (d) if so, how the Ministry is planning to go ahead in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No particular representation from "Livestock Feed Manufacturers' Association" has been received. However, representations were received from some quarters requesting the Government not to import chicken legs from USA.

- (b) Does not arise.

(c) and (d) During the last five years, there have been no import of chicken meat from USA, therefore, need for impact assessment does not arise.

Illegal dumping of chinese goods

†330. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the plan to prevent illegal dumping of Chinese goods in India;
- (b) whether Government is aware that the Chinese goods are being sold illegally in every village and city of India; and
- (c) whether it is not causing economic loss to India?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Directorate

†Original notice of the question was received in Hindi.